I. apartment; 2. block; 3. clause; 4. division; 5. sections; 6. wing; 7. spells

セ@ : splitting up
セ@ : ... 
セ@ t.'ll : manuring
セ@ f.!rtmtf; : manure inspector
セZ@ khadi
'l.liW 。ゥrセ@ : khadi and village industry
khadi and village industries commission

board of khadi and village industries

food

prevention of food adulteration

food and nutrition

food controller

food inspector

foodstuffs

food supplies

food crop

foodstuffs

food controller

mines and minerals

precinct of mine

about the mine

work mine

mines account

catering inspector

catering supervisor

catering establishment

article of food or drink

chief inspector of mines

dismiss

order of dismissal

dismissal

set aside the dismissal

kharinun

skin

flaying

vacate

idle time

blanks

vacancy

hauling

feeding

feeding and watering

against

drought; 2. warping

pettis

petty cash expenditure

petty cash expenditure

petty deposit

petty sums

petty cash

petty cash book

petty cash account

retail dealer

1. quarrying; 2. working

open account

expose

weather deck

open court

open market

open delivery

high seas

bulk cargo

open account

free reserves

open arrest

open tender

from open market

naked light

open lines

open general licence

open delivery

open violence

publicly

field firing

openly

in open court

free sugar

free market

for free sale

loose leaf ledger

hemorrhage

rowing boat

field

cultivator

farming; 3. husbandry

cultivation

implements of husbandry

cultivable

regrettable

regret

1. games; 2. sport

false weight

false instrument

false weight

false measure

base coin

disinter

lose

missing person

dismantle

1. unlock; 2. unfasten

opened account

putative father

reputed owner

harm reputation

scholar of repute
beat guard
beat postman
intensive
intensive drive
intensive cattle development scheme
intensive development block
deep stream
deep sea fishing
tread out
baled
Gandhi national memorial fund
head of village
head of village
guide
guide
to: 1. cast; 2. train; 3. carriage
carrige cleaner
cartman
cartman
suit analyst
disappearance
 guarantee
guaranteeing company
guaranteed
procedure in garnishee
guaranteed
abusive language
ballast inspector
ballast checker
leave out of account
to: 1 (to) take into account; 2. count
guet: core maker
gatekeeper
1. arrest; 2. apprehend
having authority to arrest
arrest
warrant of arrest
grounds for arrest
act under a warrant of arrest
pledge
pledge
pledge
pledge
1. discharge; 2. falling; 3. pulling down
depreciation
strippings
body; 2. gang
scope
allow for
eupolamam.
traverse
passage-way
goodwill
jaggery
se M se@ se@ : non-banking assets
se M se@ se@ : non-banking institution
se⦅⦅N@ : extraordinary
se⦅⦅N@ se se@ seZ@ sekEi。ッ、@ inary original ci vii jurisdiction
'n.
se@ : extraordinary expense
MiエエMセ@ : non-muslim
'liiORl 'Cti'fl!
: non-project work
'liiORl 'Cti'fl! : non-plan expenditure
se@ se@ : unwillingness
se@ se@ : non-testamentary instrument
seMN@ : non-recovery
se@ se@ : non-member convener
se@ se@ : non-government railway
QQャMセ@ : non-government institution
se@ se@ : non-official member
se@ se@ : non-civil accounts officer
se@ se@ : non-appearance; 2. non-attendance
seZ@ gallery
seZ@ galvaniser
se@ : gas supply undertaking
seZ@ gasman
gaseous liquid
se@ va seORl seZ@ : gaseous or solid substance
gestetner operator
g@ -g@ : gum resin
g@ gumm@ : gummer
g@ g@ : diver
g@ : store
g@ : store
se@ p@n@ : godown manager
g@ s@ : godown keeper
g@ s@ : docker
se@ seORl e@ #eeg@ : confidential character roll
g@ s@ seORl s@ : confidential report
g@ s@ seORl s@ : confidential clerk
se@ seORl seM@ : confidential communication
g@ s@ seORl s@ : confidential assistant
se@ seORl seM@ : confidential capacity
g@ s@ s@ : secrecy
se@ seORl s@ seZ@ : oath of secrecy
se@ seORl seM@ : confidential capacity
se seZ@ : sphere
g@ : shell
g@ seORl s@ b@ : suspension of fire
g@ seORl s@ s@ seZ@ : ammunition
seM@ s@ s@ : ingredients of ammunition

seM@ : shots
se@ : bullet
se@ s@ s@ : shooting
se@ : 1. minor; 2. subordinate; 3. secondary
se@ se@ : minor minerals
se@ : subordinate port
se@ se@ : minor crops
g@ s@ s@ : secondarily
se@ : treatise
se@ s@ s@ : bibliographer
se@ : suffer
se@ : 1. admission; 2. assumption; 3. reception
se@ : reception order
se@ se@ : 1. admit; 2. enter; 3. entertain; 4. receive; 5. take hold of;
6. administer; 7. take over; 8. assume
se@ : village
se@ se@ : village records
se@ : head of village
se@ : village headman
se@ : rural development
se@ : village level worker
se@ se@ : 1. headman; 2. village headman
se@ s@ s@ : rural higher education
se@ se@ : rural areas
se@ : rural credit
se@ se@ : body of villagers;
se@ : country residence
se@ : 1. customer; 2. subscriber
se@ se@ : master clienete
se@ : subscribe.
se@ se@ se@ seZ@ seM@ : canvass for any custom
se@ : admissible
se@ : admissibility
se@ se@ se@ : gregorian calendar
se@ : greenwich mean time
se@ : greaser
se@ : group
se@ seORl seM@ (s@) : group officer (defence)
se@ : group commander
se@ seORl s@ : group captain
se@ : group accounts
se@ seORl s@ : group commander
se@ se@ : great uncle
se@ seORl s@ : great nephew
se@ seORl s@ : degradation
seM@ se@ : glider aircraft
hour
hour rate
1. component; 2. ingredient
components and accessories
component part
constituent college
ingredient
fluctuating charges
1. accident; 2. contingency; 3. event; 4. incident; 5. occurrence
impossibility of the event
accidentally
addition or subduction
reduce to a minor offence
1. decrease; 2. diminish; 3. reduce; 4. reduction; 5. substracting
bring about
happen
inferior quality
reduced wages
quay
clock mechanic
watch and clock repairer
fall of hammer
intimate
intimate acquaintance
house
home surrounding
1. household effects; 2. household goods
domestic company
domestic servant
household utensils
domestic concern
friction gear
friction tube
dragging
wharf
horse (conveyance) allowance
horse racing
gross; grievous; serious
grievous injury
miscarriage of justice
felony
subject to grievous hurt
gross negligence
gross misconduct; serious misconduct
grievous hurt
gross negligence
gross act of drunkenness
gross or wilful neglect
grievous disease
announcer
1. announcement; 2. declaration
1. announce; 2. declare
declarant
declaratory
declaratory suit
manifesto
discharge of lethal missile
to besiege
horse racing
horse conveyance
capricious
consolidation of holdings
subscription
subscribe
consolidation officer
wheel track
cyclone
compound interest
subscribe
unstacking (of cargo)
embarkation
handling charges
rise
offering
tact
flat
shellac
shellac industry
peon
peon book
flash
hide; skin
hide flaying scheme
magic
magic remedies
selection
select
field of selection
selection post
selection board
select list
water-rough
land for pastures; grazing land
grassland and fodder
pasture
character
character roll
character certificate
church
minister of church
eclesiastic commissioner
discussion
1. deal with; 2. discuss
hide
hides and skin
hide development officer
tanner
1. course; 2. sequence
routine instructions
floating asset
propelled
unexpired
production of rolling stock
journeyman
chartered high court
chartered accountant
charge
motive power
working
running time
driving belt
running allowance
challan
chartered accountant
current session
current asset
<table>
<thead>
<tr>
<th>Sanskrit</th>
<th>English</th>
</tr>
</thead>
<tbody>
<tr>
<td>चालू कार्य :</td>
<td>float</td>
</tr>
<tr>
<td>चालू कार्य :</td>
<td>work in progress</td>
</tr>
<tr>
<td>चालू वामकर्ता :</td>
<td>current business</td>
</tr>
<tr>
<td>चालू कर्यरत :</td>
<td>current business</td>
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<td>चालू विदेश :</td>
<td>current price</td>
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<td>चालू लागत :</td>
<td>1. current account, 2. current deposit, 3. running account</td>
</tr>
<tr>
<td>चालू जोड़म :</td>
<td>unexpired risk</td>
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<tr>
<td>चालू निरीक्षण :</td>
<td>out of order</td>
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<td>चालू वाला :</td>
<td>current month</td>
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<tr>
<td>चालू लागता :</td>
<td>1. maintenance; 2. upkeep</td>
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<tr>
<td>चालू लागता :</td>
<td>1. continue; 2. continuance</td>
</tr>
<tr>
<td>चालू रहने वाला :</td>
<td>continuing</td>
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<tr>
<td>चालू रहने वाला अब्जूद :</td>
<td>continuing tort</td>
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<tr>
<td>चालू रहने वाला अवजस्त :</td>
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<td>चालू लागा :</td>
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<td>चालू लेखा :</td>
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<td>चालू लिखा :</td>
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<td>चालू सुधारण :</td>
<td>going concern</td>
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<td>चालू लागा :</td>
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<td>1. desire; 2. want; 3. seek</td>
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<td>चालू हस्ताक्षरा :</td>
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<td>medical fitness</td>
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<td>चालू हस्ताक्षरा :</td>
<td>1. medical; 2. treatment</td>
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<td>चालू हस्ताक्षरा :</td>
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<td>चालू हस्ताक्षरा :</td>
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<td>चालू हस्ताक्षरा :</td>
<td>medical practitioner; 2. practitioner of medicine</td>
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<td>चालू हस्ताक्षरा :</td>
<td>1. sign; 2. mark</td>
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<td>sugar controller</td>
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<td>चालू हस्ताक्षरा :</td>
<td>sugar (control) order</td>
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<td>चालू हस्ताक्षरा :</td>
<td>1. china clay, 2. porcelain</td>
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<td>चालू हस्ताक्षरा :</td>
<td>1. octroi; 2. octroi duty; 3. terminal charges</td>
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<td>remain unsatisfied</td>
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<td>चालू हस्ताक्षरा :</td>
<td>1. make good; 2. paying off</td>
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<td>चालू हस्ताक्षरा :</td>
<td>1. defray; 2. discharge; 3. pay, 4. payment; 5. satisfy</td>
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<td>choose</td>
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<td>rejected candidate</td>
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<td>1. choice; 2. election</td>
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<td>stolen property</td>
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<tr>
<td>चालू हस्ताक्षरा :</td>
<td>default</td>
</tr>
<tr>
<td>चालू हस्ताक्षरा :</td>
<td>failure</td>
</tr>
<tr>
<td>चालू हस्ताक्षरा :</td>
<td>failure</td>
</tr>
<tr>
<td>चालू हस्ताक्षरा :</td>
<td>lime stone</td>
</tr>
<tr>
<td>English</td>
<td>Hindi</td>
</tr>
<tr>
<td>---------</td>
<td>-------</td>
</tr>
<tr>
<td>lime stone</td>
<td>लिम्स्टोन</td>
</tr>
<tr>
<td>dross</td>
<td>द्रोस्स</td>
</tr>
<tr>
<td>powdered</td>
<td>पाउडर्ड</td>
</tr>
<tr>
<td>check</td>
<td>चेक</td>
</tr>
<tr>
<td>small pox</td>
<td>स्मैल पॉक्स</td>
</tr>
<tr>
<td>chaser</td>
<td>चेजर</td>
</tr>
<tr>
<td>awareness</td>
<td>चेजर सेना</td>
</tr>
<tr>
<td>caution; warning</td>
<td>1. चेजर सेना; 2. अटिकेट सेक्यर</td>
</tr>
<tr>
<td>chasse number</td>
<td>चेजर की संख्या</td>
</tr>
<tr>
<td>facial disfigurement</td>
<td>फेशल डिसफाइगरेंट</td>
</tr>
<tr>
<td>cheque</td>
<td>चेक</td>
</tr>
<tr>
<td>received wastebook</td>
<td>रिप्लाइड वेस्टबुक</td>
</tr>
<tr>
<td>honour a cheque</td>
<td>हॉनर ए चेक</td>
</tr>
<tr>
<td>non-return of the cheque</td>
<td>नॉन-रिटर्न ऑफ दा चेक</td>
</tr>
<tr>
<td>clearance of cheque</td>
<td>क्यूरेजन्स ऑफ दा चेक</td>
</tr>
<tr>
<td>issue of cheque</td>
<td>इज्यूश ऑफ दा चेक</td>
</tr>
<tr>
<td>holder of a cheque</td>
<td>होल्डर ऑफ दा चेक</td>
</tr>
<tr>
<td>clearance of cheques</td>
<td>क्यूरेजन्स ऑफ अफ दा चेक्स</td>
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<tr>
<td>chapel</td>
<td>चेपल</td>
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<table>
<thead>
<tr>
<th>English</th>
<th>Hindi</th>
</tr>
</thead>
<tbody>
<tr>
<td>minister of chapel</td>
<td>मिनिस्टर ऑफ चेपल</td>
</tr>
<tr>
<td>judge in chamber</td>
<td>जजिन चांबर</td>
</tr>
<tr>
<td>choker</td>
<td>चोकर</td>
</tr>
<tr>
<td>bran</td>
<td>ब्रैन</td>
</tr>
<tr>
<td>succumbed to the injuries</td>
<td>सूक्कम्बिड टो द इज्यूरीज</td>
</tr>
<tr>
<td>thief</td>
<td>थीफ</td>
</tr>
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<td>black marketing</td>
<td>ब्लैक मार्केटिंग</td>
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<tr>
<td>theft</td>
<td>थीफ</td>
</tr>
<tr>
<td>wire-tapping</td>
<td>वाईल टैपिंग</td>
</tr>
<tr>
<td>square</td>
<td>स्क्वायर</td>
</tr>
<tr>
<td>outpost; post</td>
<td>1. ओव्टपॉस्ट; 2. पोस्ट</td>
</tr>
<tr>
<td>wachser; watchman</td>
<td>1. वॉच्सर; 2. वॉच्चरन</td>
</tr>
<tr>
<td>frame</td>
<td>फ्रेम</td>
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<tr>
<td>quarter</td>
<td>अटिकेट</td>
</tr>
<tr>
<td>quarter average pay</td>
<td>अटिकेट अवरेज पेज</td>
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<tr>
<td>leave on quarter average pay</td>
<td>लीव्यून अटिकेट अवरेज पेज</td>
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<td>fourteen days notice in writing</td>
<td>फॉर्टी डीज्यूज नोटिस इन वरीटिंग</td>
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<tr>
<td>sump</td>
<td>संम्प</td>
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<tr>
<td>quadruplicate</td>
<td>क्वाड्रिप्लिकेट</td>
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</tbody>
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retrenchment
retrenchment officer
retrenchment compensation
sorting appliance
cart
red
mushroom
false
pseudonym
pseudonymous work
pseudonymously
false impersonation
colourable exercise
colourable legislation
harm
impressed
cheat
scholarship
institution of scholarship
student of the female sex
hostel warden
death warden
students' council
students' union
students' advisory committee
exhibition (i.e. an allowance given to a student)
hostel warden
leave account
impressed
impressed stamps
covering
formation of cantonments
cantonment
authority
cantonment board
sprinkle
 aperture
rupture
stab
punching machine
staved
fault finding
perforated roll
incised wound
concealed danger
secrete
clandestine removal
conceal
concealment
hide
screening
secrete
suppress
concealment
fraud by concealment
underground
husk
abrasion
decortication
take away
peel
release
job work
leave
leave reserve posts
application for leave
avail of leave
off day
leave
leave period
leave period
leave allowance
leave vacancy
leave reserve clerk
leave account
incidence of leave salary
termination of leave
leave salary
overstay of leave
recall from leave
rescue
clandestinely
handle
discount
exemption certificate
exempt
grant exemption
make allowance
exempted employee
exempted establishment
tampering
rupture
tap
minute
minor offence
minor punishment
petty objections
petty works
weaning food
notice to quit
notice to quit
liberation writ
released convict
order of release
movable property
movable

movable property
movable

journal entry
journey man

accommodation

journal

journal

chainman

journal

journal

chainman

journal

journal

chainman
water
1. supply of water; 2. water supply
watercourse
anti-water logging
abstraction of water
water works
wet: 
off takes of water
acquatic animal
water logging
water level
pirate
water trough
stream
drainage
drainage works
immersed
immers worker
refreshment room
water pollution
flooding: inundation
lock
submersion
draft
water course: waterways
voyage
unseaworthy
voyage policy
course of voyage
vessel
navigate vessel
on board of the vessel
laden on board
arrest of vessel
intercourse of vessels
hydrographic survey
climatologist
hydro-electric
hydro-electric supply undertaking
water dispute
head works
water works
water borne
channel: water course
aqueduct
surface route
conservation of water resources
catchment area
reservoir
reservoir: tank
hydraulic research centre
shell fish
intake of hydraulic power
alluvion
bring to book
accountable: answerable
responding adjustment
as far as practicable
as far as may be
least possible delay
<table>
<thead>
<tr>
<th>Hindi Word</th>
<th>English Translation</th>
</tr>
</thead>
<tbody>
<tr>
<td>आत्मविश्वास :</td>
<td>outward register</td>
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<tr>
<td>इच्छित :</td>
<td>detector</td>
</tr>
<tr>
<td>अंद :</td>
<td>disclose</td>
</tr>
<tr>
<td>दिखाईदार :</td>
<td>draw ee in case of need</td>
</tr>
<tr>
<td>जी :</td>
<td>jig</td>
</tr>
<tr>
<td>गिन वृत्ति :</td>
<td>detectivity</td>
</tr>
<tr>
<td>लेफ़िन :</td>
<td>disclose</td>
</tr>
<tr>
<td>अंद :</td>
<td>jigger</td>
</tr>
<tr>
<td>जी में :</td>
<td>for life</td>
</tr>
<tr>
<td>जीमें :</td>
<td>live insurance</td>
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<tr>
<td>जीमें अभियोगण :</td>
<td>life insurance tribunal</td>
</tr>
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<td>जीमें जीमें :</td>
<td>life insurance business</td>
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<tr>
<td>जीमें जीमें जीमें :</td>
<td>life insurance corporation</td>
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<td>जीमें जीमें जीमें :</td>
<td>life insurance fund</td>
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<tr>
<td>जीमें जीमें जीमें :</td>
<td>life assurance fund</td>
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<td>जीमें जीमें जीमें :</td>
<td>life assurance benefit</td>
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<td>जीमें जीमें जीमें :</td>
<td>life insurance premium</td>
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<td>जीमें जीमें :</td>
<td>life insurance plan</td>
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<td>जीमें जीमें :</td>
<td>hold office for life</td>
</tr>
<tr>
<td>जीमें जीमें :</td>
<td>advancement in life</td>
</tr>
<tr>
<td>जीमें जीमें :</td>
<td>position in life</td>
</tr>
<tr>
<td>जीमें जीमें :</td>
<td>injury to life or limb</td>
</tr>
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<td>जीमें जीमें :</td>
<td>life annuity fund</td>
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<tr>
<td>जीमें :</td>
<td>standard of living</td>
</tr>
<tr>
<td>जीमें जीमें :</td>
<td>loss of life</td>
</tr>
<tr>
<td>जीमें :</td>
<td>bacteriologist</td>
</tr>
<tr>
<td>जीमें :</td>
<td>inter vivos</td>
</tr>
<tr>
<td>जीमें :</td>
<td>1. livellhood; 2. living</td>
</tr>
<tr>
<td>जीमें :</td>
<td>means of living</td>
</tr>
<tr>
<td>जीमें :</td>
<td>1. aliver; 2. living</td>
</tr>
<tr>
<td>जीमें :</td>
<td>live birth</td>
</tr>
<tr>
<td>जीमें :</td>
<td>live animal</td>
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<tr>
<td>जीमें :</td>
<td>survive</td>
</tr>
<tr>
<td>जीमें जीमें :</td>
<td>living person</td>
</tr>
<tr>
<td>जीमें जीमें :</td>
<td>inter vivos</td>
</tr>
<tr>
<td>जीमें जीमें जीमें :</td>
<td>life certificate</td>
</tr>
<tr>
<td>जीमें :</td>
<td>biological</td>
</tr>
<tr>
<td>जुआ :</td>
<td>gambling</td>
</tr>
<tr>
<td>जुआ जुआ :</td>
<td>gaming</td>
</tr>
<tr>
<td>जुआ जुआ जुआ :</td>
<td>instrument of gaming</td>
</tr>
<tr>
<td>जुआ :</td>
<td>fine</td>
</tr>
<tr>
<td>जुआ से तय :</td>
<td>impose fine</td>
</tr>
<tr>
<td>जुआ से तय :</td>
<td>default in payment of fine</td>
</tr>
<tr>
<td>जुआ से तय :</td>
<td>1. liable to fine; 2. punishable with fine</td>
</tr>
<tr>
<td>जुआ से तय :</td>
<td>recovery of fines</td>
</tr>
<tr>
<td>जुआ से तय :</td>
<td>proceeds of fines</td>
</tr>
<tr>
<td>जुआ से तय :</td>
<td>engage</td>
</tr>
<tr>
<td>जु :</td>
<td>jute</td>
</tr>
<tr>
<td>जु :</td>
<td>junior commander</td>
</tr>
<tr>
<td>जु :</td>
<td>junior commissioned officer</td>
</tr>
<tr>
<td>जु :</td>
<td>jury</td>
</tr>
<tr>
<td>जु :</td>
<td>jury is not unanimous</td>
</tr>
<tr>
<td>जु :</td>
<td>jury may retire</td>
</tr>
<tr>
<td>जु :</td>
<td>finding of the jury</td>
</tr>
<tr>
<td>जु :</td>
<td>keeping the jury together</td>
</tr>
<tr>
<td>जु :</td>
<td>locking up the jury</td>
</tr>
<tr>
<td>जु :</td>
<td>charge to jury</td>
</tr>
<tr>
<td>जु :</td>
<td>1. juror; 2. jury-man</td>
</tr>
<tr>
<td>जु :</td>
<td>jury is in attendance</td>
</tr>
<tr>
<td>जु :</td>
<td>set of jurors</td>
</tr>
<tr>
<td>जु :</td>
<td>winner</td>
</tr>
<tr>
<td>जु :</td>
<td>out of pocket expenses</td>
</tr>
<tr>
<td>जु :</td>
<td>out of pocket expenses</td>
</tr>
<tr>
<td>जु :</td>
<td>1. gaoler; 2. jailer</td>
</tr>
<tr>
<td>जु :</td>
<td>director of jail industries</td>
</tr>
<tr>
<td>जु :</td>
<td>keeper of the jail</td>
</tr>
<tr>
<td>जु :</td>
<td>commit to jail</td>
</tr>
<tr>
<td>जु :</td>
<td>1. gaoler; 2. jailer</td>
</tr>
<tr>
<td>जु :</td>
<td>lodge with the jailor</td>
</tr>
<tr>
<td>जु :</td>
<td>lodge with the jailor</td>
</tr>
<tr>
<td>जु :</td>
<td>jetty</td>
</tr>
<tr>
<td>जोतीकारक :</td>
<td>xerographist</td>
</tr>
<tr>
<td>जोतीकार :</td>
<td>xerography</td>
</tr>
<tr>
<td>जी :</td>
<td>biological</td>
</tr>
<tr>
<td>जी :</td>
<td>biological products</td>
</tr>
<tr>
<td>जी :</td>
<td>as may be agreed upon</td>
</tr>
</tbody>
</table>
nihil quod est inconveniens est licitum
flagman: फ्लागमन
quarrel: विवाद
dredging: ड्रेडजिंग
brass: ब्रास
brush wood: ब्रश वुड
hedge: हेडज
scavenging tax: स्केवँजिंग टैक्स
sweeper: स्वीपर

deal: लेख, विलियम
bend: बेंड, बेंड
false: फॉल्स, फाल्स
swing bridge: स्विंग ब्रिज, स्विंग ब्रिज
typewriting: typewriter
tank: tank
imprint: imprint
officer of the mint: master of the mint
collision: collision
pony: pony
tonnage: tonnage
beat guard: beat guard
turbine: turbine
terminal and ancillary building: terminal station
timekeeper: timekeeper
tout: tout
toxin: toxin
anti-toxin: anti-toxin
avert: avert
note: note
ticket: ticket
stump officer: stamp officer
ticket collector: ticket collector
locust warning officer: locust warning officer
tin bar: tin bar
minute: minute
tariff policy: tariff policy
tariff board: tariff board
tariff valuation: tariff valuation
tariff protection: tariff protection
carry token: carry token
relay: relay
gang inspector: gang inspector
transformer house: transformer house
tran car: tram car
tram: tram
tramway: tramway
tram service: tramway service
trolley: trolley

thug - eq
break down
lodger
stipulated sum
arrangement
enter into agreement
whereabouts

1. accurate; 2. correct; 3. exact; 4. fit; 5. good; 6. right; 7. true

next succeeding
immediately succeeding
immediately after; 2. immediately following;
3. immediately succeeding

immediately following
immediately before
next preceding
last preceding rule:
stalk
handrails
stalk maker
stalk maker
dumb
dacoity.
dummy
... keep debentures
compartment
division
diesel driver
diesel checker
draught

dockyard
dostman
dacoit
doctor
medical practice
medical fees
debenture interest
doctorate degree
stopper
data
tar
dynamite
diaries
diary register
diarist
dockyard
pipeline

fright or restiveness
pellets
dandyman
die

mail bag

ordinary course of post
post office

mental
postmark

former

postmaster

ordinary course of post

mail clerk

mail bag

by post

postal communication

mail ship

mail copies

mail certificates

under certificate of posting

mail bungalow

letter book

dock

post office

postage stamp

certificate of posting

mail motor service

post article

mail carrier

post office

dock labour board

mailing list

post office

post office cash certificates

inspector of post offices

post office certificates

post office savings bank account

post office insurance fund

national savings certificate

national plan certificate

post and telegraph board

director general of posts and telegraphs

postmaster
<table>
<thead>
<tr>
<th><strong>Hindi</strong></th>
<th><strong>English</strong></th>
</tr>
</thead>
<tbody>
<tr>
<td>बुरे और संकुचित भुग</td>
<td>bad and doubtful debts</td>
</tr>
<tr>
<td>बुरे भुग</td>
<td>bad debt</td>
</tr>
<tr>
<td>बुरे भुग लेखा</td>
<td>bad debts account</td>
</tr>
<tr>
<td>बुरे भुग आतावं लेखा</td>
<td>bad debts reserve account</td>
</tr>
<tr>
<td>बुरा भुग</td>
<td>bad debt</td>
</tr>
<tr>
<td>डेक</td>
<td>deck</td>
</tr>
<tr>
<td>डेमरेज</td>
<td>demurrage</td>
</tr>
<tr>
<td>डेमरेज प्रभार</td>
<td>demurrage charges</td>
</tr>
<tr>
<td>डिफिंग</td>
<td>derricks</td>
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<tr>
<td>डेटी उपयोग</td>
<td>dairy products</td>
</tr>
<tr>
<td>डेटी विकास अधिकारी</td>
<td>dairy development officer</td>
</tr>
<tr>
<td>डेटी संचालन प्रभार</td>
<td>dairy plant management expert</td>
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<td>डेलिगेटी</td>
<td>delegacy</td>
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<tr>
<td>ड्रॉटर</td>
<td>hatch</td>
</tr>
<tr>
<td>ड्रोपी</td>
<td>1. canoe; 2. jolly boat</td>
</tr>
<tr>
<td>ड्रोपी नियंत्रण</td>
<td>by beat of drum</td>
</tr>
<tr>
<td>ड्रोपी नियंत्रण उपयोगिता कराना</td>
<td>proclaiming by beat of drum</td>
</tr>
<tr>
<td>ड्रोपी नियंत्रण</td>
<td>beat of drum</td>
</tr>
<tr>
<td>ड्रोपीसिलियन</td>
<td>dominion</td>
</tr>
<tr>
<td>ड्रोपीसिलियन विलाप-दंड का अभियन्तार</td>
<td>Act of dominion legislature</td>
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<td>ड्राइन</td>
<td>wine</td>
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<td>डुटी</td>
<td>duty</td>
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<tr>
<td>डुटी अधिकारी</td>
<td>duty officer</td>
</tr>
<tr>
<td>डुटी चार्ट</td>
<td>duty chart</td>
</tr>
<tr>
<td>डुटी रोजर</td>
<td>duty roster</td>
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<tr>
<td>डुटी पेस</td>
<td>on duty</td>
</tr>
<tr>
<td>डुटी पास न होना</td>
<td>off duty</td>
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<tr>
<td>डुटी पास में नियोजन</td>
<td>detail for duty</td>
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<td>डुटी भत्ता</td>
<td>duty allowance</td>
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<tr>
<td>डुटी में अपनूजित</td>
<td>interruption in duty</td>
</tr>
<tr>
<td>डुटी रोजर</td>
<td>duty roster</td>
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<tr>
<td>डुटी में अवैध</td>
<td>absent from duty</td>
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<td>ड्राइवर</td>
<td>driver</td>
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<td>ड्रॉस्ट</td>
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<td>ड्रिल</td>
<td>drill</td>
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<td>ड्रिल कार्य</td>
<td>drilling</td>
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<td>ड्रिल मशीन</td>
<td>drill machine</td>
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<td>ड्रिल</td>
<td>driller</td>
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<td>ड्रिलर</td>
<td>dresser</td>
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</tbody>
</table>
I. method; 2. mode
I. cover; 2. lid
Iron casting
Ingot
Foundry accounts
Foundry expert
Caster
Ferrous or non-ferrous castings
Demolish
Laches
Freight; porterage
Accumulation; stock
Feign
Cattle
Drummer
vexation; 2. to victimise

vexatiously

vexatiouslv

vexatious

vexatious or improper conduct

stringency

fibre

fabrics

1. machinery; 2. system

technique

1. technical; 2. technician

technical data

technical personnel

technical know-how

technical education

technical adviser

technical assistant

takavi works

takavi works advance

keel

shore

riparian owner

shore or bank

land abutting on coast

embankment; 2. dyke

embankment officer

riparian owner

neutral

sea briefs

neutral state

expressly warranted neutral

quay

coasting vessels

coastal goods;

bill of coastal goods

1. forthwith; 2. instant

instant hurt

present possession

tentatively

presently payable

instant death

1. lightening strike; 2. wild cat strike

forthwith

presently payable

diligence

promptly

diligently

1. afterwards; 2. next; 3. subsequently; 4. thereafter

previously

contrary to it

1. principles; 2. elements

doctrine of pitch and substance

materially defective

materially interfere

immaterial

immaterial allegation

immaterial avenment

immaterial issue

corresponding
comparison
comparison
comparer
comparable
comparable employment
weighing machine
matching contribution
comparable price
comparable rank
satisfy
satisfaction
non-satisfaction
1. cyclone; 2. hurricane; 3. storm
magistrate of the third class
sharp edged
bullish trend
oil industrial concern
oil engine inspector
oil-field
oil and natural gas commission
oiler
oil condensate
extraction of oil
oil refinery
oil bearing material
oil based chemical compound
deputed
post
station of posting
ready
read and willing
1. establish; 2. preparation
prepared coffee
drawn up
finished goods
to be in readiness
1. preparation; 2. preparatory work
preparation leave; preparatory leave
demolish
break open
1. breaking up; 2. tampering
artillery practice
artillery
gunner
weightment charges
solutium
demeanour
weigh
instrument for weighing
derelict
discard
renunciation
1. dereliction; 2. renunciation; 3. relinquishment
1. forsake; 2. relinquish; 3. renounce
relinquish
2. relinquish; 3. renounce
resignation
resign
festival
festival advance
tripartite
tripartite labour conference
defect; 2. drawback; 3. fault
rectifying entry
defective
defective delivery
imperfect manner
defective
defective delivery
render defective
despatch
accelerate
acceleration
army
chief of army staff
chief of staff (army)
piece goods
stamping of piece goods
police station officer
station house
wholesale dealer
wholesale
bulk licensee
bulk purchase
bulk supplies
bulk indent
wholesale dealer
1. shortly; .2 in short.
handicraft squad document
execution of a document
construction of a document
insolvency jurisdiction
law of insolvency
insolvency petition

I. criminal appeal

criminal trial

criminal session
criminal liability
criminal enquiry
criminal jail
criminal law
conjugal rights
restoration of conjugal rights
marital home

press house
cost
liability
limitation of liability
dimension of liability
without recourse
charge with liability
absolve from liability
non-recourse endorsement
liable
content of the image
maintain
1. scenery; 2. view; 3. visible

: I. scenery; 2. view; 3. visible

: sight-seeing

: visual publicity

: visual image

: ostensibly

: ostensibly sold

: I. apparent; 2. ostensible; 3. visible

: rerson convicted

: conviction

: annul conviction

: qualified for naturalisation

: certificate of naturalisation

: day to day administration

: daily fine

: daily rate

: daily book

: daily allowance

: daily wages

: daily register

: act of God

: divine displeasure

: object of divine displeasure

: personal liberty

: susceptible to two meanings

: in duplicate

: non-bis in idem

: embraces two or more distinct su

: bicameral legislature

: split kernels

: 1. default; 2. defect; 3. guilt; 4. wrong; 5. injury

: compensation for wrong

: fault finding

: fault inspector

: injure

: wrongdoer

: 1. faulty; 2. wrong; 3. wrongful

: wrongfully

: wrongfully

: acquitt

: acquittal

: order of acquittal

: faultless

: convict

: on conviction

: person convicted

: conviction

: conviction
on conviction
arraignment
arraignment
guilt

culprit; guilty
plea of guilty
plea of guilty
plea guilty

double taxation
double jeopardy

1. double accounts; 2. duplicate account
double account system
dual appointment
courier security
double entry

agreement for relief of double taxation

heraldic
tour
tour report

journey on tour

infirmary

grandson (daughter's son)
grand child

grand daughter (daughter's daughter)
importing

denote

denote; 1. denote; 2. import

import
liquid
liquid asset
liquid preparations
liquid matter
viticulture
flying squad
basin
disaffection
gate keeper
agency

owing by
judicial magistrate of the second class
magistrate of the second class
secondary
dual appointment

duplicate account

denote
1. denote; 2. import

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importing
denote
denote; 1. denote; 2. import
job
subsidence
1. shock; 2. cause shock
money; 2. wealth
exact money
application of moneys
money market
money suit
concentration of wealth
in terms of money
admits of compensation in money
money consideration
security for money
money suit
exact money
moneys of payment
pecuniary jurisdiction
pecuniary claim
pecuniary claim
pecuniary gratification
non-pecuniary loss
wealth-tax
inspector of wealth-tax
sum of money
making good the sum
pecuniary
pecuniary jurisdiction
pecuniary damages
pecuniary claim
pecuniary compensation
monetary equivalent
pecuniary loss
stigma
threat
picketing
assumed character
insult the religion
propagate religion
minister of religion
advancement of religion
1. religious profession; 2. profess religion
person professing the religion
secular common purpose
secularism
proselytise

theology
affairs in matter of religion
legitimate
legitimate birth
legitimate son
legitimate blood relationship
legitimate child (children)
legitimacy
surrogate
gold bullion
metal tokens
hardware unit
paddy
stock-bar
holder
bearer certificate
hold
purpose expressed in section
religious service
religious observances
religious persuasion
religious worship
religious festival
religious and charitable purposes
pious obligation
religious ceremony
religious affairs
religious rites or ceremonies
religious order
religious foundation
religious charge
religious susceptibilities
outring the religious feelings
religious
<table>
<thead>
<tr>
<th>व्याकरण रहि</th>
<th>465</th>
</tr>
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<tbody>
<tr>
<td>पारमिक रहि: religious custom</td>
<td></td>
</tr>
<tr>
<td>पारमिक दल: religious or charitable foundation</td>
<td></td>
</tr>
<tr>
<td>पारमिक धर्म: religious belief</td>
<td></td>
</tr>
<tr>
<td>पारमिक व्रत: religious vows</td>
<td></td>
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<tr>
<td>पारमिक विश्वास: religious instruction</td>
<td></td>
</tr>
<tr>
<td>पारमिक तंत्र: religious ceremony</td>
<td></td>
</tr>
<tr>
<td>पारमिक समुदाय वा जाति: religious community or caste</td>
<td></td>
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<tr>
<td>व्ष: washing</td>
<td></td>
</tr>
<tr>
<td>व्षण पट्ट: runway</td>
<td></td>
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<tr>
<td>व्षणालय: washery</td>
<td></td>
</tr>
<tr>
<td>विमंड: reprimand</td>
<td></td>
</tr>
<tr>
<td>श्लोकानंद: go slow strike</td>
<td></td>
</tr>
<tr>
<td>श्लोक: अवधारण: adjust progressively</td>
<td></td>
</tr>
<tr>
<td>पृशा बिखळ पिकिनी: flue</td>
<td></td>
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<tr>
<td>पृशा-वेळ: carding machine</td>
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</tr>
<tr>
<td>पृशा: carding</td>
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<tr>
<td>पृशा वेळ: carding machine</td>
<td></td>
</tr>
<tr>
<td>पृशा: axle</td>
<td></td>
</tr>
<tr>
<td>पृशा बनन: axle weight</td>
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<tr>
<td>पृशा: washing</td>
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<tr>
<td>पृशा: fume</td>
<td></td>
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<tr>
<td>पृशा: fumigator</td>
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<td>पृशा: held</td>
<td></td>
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<tr>
<td>पृशा: 1. holding; 2. tenure</td>
<td></td>
</tr>
</tbody>
</table>

| पृशा वस्ती भूगळ: land of tenure |
| पृशा: 1. contumacy; 2. insolence |
| पृशा दुर्गतिः अवधारण: contumacious disregard |
| पृशा दुर्गतिः (व्षणाल्य): contumacious disregard |
| पृशा हेम: fraud |
| पृशा देने का अवधारण: intent to defraud |
| पृशा: washerman |
| पृशा नालेशा: washery |
| पृशा: 1. attention; 2. consideration |
| पृशा हेम: n.b. (nota bene) |
| पृशा देने: (to) take into account |
| पृशा से रहने हेम: in the light of |
| पृशा ने सवा: bring to notice |
| पृशा रक्षण: attention |
| पृशा: wreck |
| पृशासनक कर्त्ते हेम: in subversion of |
| पृशासनक: 1. wreck; 2. wrecks |
| पृशा स्वतः हेम: haul down flag |
| पृशा: sound |
| पृशा पृष्ठी: sound track |
| पृशा विश्वास: sound track |
| पृशा विश्वास: recording |
| पृशा दुर्गतिः (व्षणाल्य): shipwrecked (person) |
| पृशा दुर्गतिः: wreck |
not only

unsustainable

non-payment

in default of payment

1. cease; 2. cease to be; 3. cessation

fresh receipt

fresh declaration

fresh security

newly set up

formation of new state

admission or establishment of new states

fresh assessment

cash advance

cash balance

cash reserve

cash credit

cash credits

cash purchases

cash price instalment

paid in cash

ready money

cash consideration

cash credit agreement

cash charges

cash remittance

cash balance

cash value

moneys worth

cash recovery

cash sale

paid in cash

cash transaction

cash equivalent

cash; 2. hard cash

cash order

crop

in cash or in kind

realisation account

1. imitation; 2. transcript; 3. copy

1. copy; 2. imitate

copyist

1. dummy; 2. false; 3. imitation

imitation firearm

simulated papers

false seal

false sample

negative

negative

1. negative; 2. in the negative

answer in the negative

negative agreement

finding in the negative

carving

map

map mounter

mapper

cartographer; 2. draughtsman

draughtsmanship

city; 2. town

city and town

port of town

municipal corporation

municipal corporator

city compensatory allowance

municipal

municipal body

municipal committee

municipal

municipal commissioner

municipal law

city father

urban agglomerations

urban agglomeration

city allowance

city magistrate

town planner

city civil court

city improvement trust

urbanisable land

township

urbanisation

urban area

watch

internee

fine

precedent

reclamation from rivers

ger side

river valley

salt factory

flexible

humidity

humidification

1. sample; 2. specimen

sample collector

sample survey

specimen signature

pattern maker

pattern maker

sale by sample

analysis of samples

1. new; 2. fresh

fresh application

new arrangement

fresh sentence

new township

fresh nomination
**familiar suit**
**new member**
**fresh evidence**
**protocol officer**
**male**
**male heir**
**reeds**
**leniency**
**nurse**
**nursery**
**nursing home**
**tap**
**pipeline inspector**
**conduit**
**renewal**
**renewable**
**new service**
**latest**
**latest developments**
**last preceding census**
**last census figures**
**latest developments**
**novation**
**into exciting**
**prohibition**
**in a state of intoxication**
**destruction; destroy**
**damages**
**wreck of a ship**
**breeds**
**canal**
**canal officer**
**canal dues**
**not to be taken into account**
**cease**
**barrier clerk**
**civil citizen**
**civil centre**
**civil defence officer**
**militias**
**civic interest**
**citizenship**
**renunciation of citizenship**
**nazir**
**drama; 2. dramatic performance**
**playwright**
**dramatic work**
**theatre**
**dramatic performance**
**drama**
**non-dramatic work**
**relatives**
**degrees of relationship**
**disallow; 2. overrule; 3. refuse; 4. reject**
**refused textile marks list**
**disallowance**
**name**
**name or surname**
**name**
**panel of names**
**offence of a technical nature**
Navigable
Fairway
Navigable channel
Navigable river

Destroy
Destructive

Pest control officer

Pesticide

Disprove

Deposit

Deposit account

Sinking fund

Depositary

Sinking fund investment account

Deposit account

Depository

Treasure trove

Corporation

Share in a corporation

Mayor of the corporation

Liquidation of corporation

Corporation tax

Corporate name

Body corporate

Corporate seal

Corporate state

Incorporation

Profit post incorporation

Profit prior to incorporation

Incorporation certificate

Incorporated; corporate

Incorporated company

Incorporate

Corporate name

Body corporate

Corporate authority

Non-corporate tax payer

Surveillance

Watch

Lower appellate court

Lower court

Degree of descent

Degree of descent

Underpasses

Personal; private

Personal acknowledgement

Personal ornaments

Private ledger

Personal effects

Personal knowledge

Personal information

Privy purse

Abolition of privy purses

Personal representative

Leave on private affairs

Private carrier

Personal property

Private secretary

Personal assistant

Personal luggage

Hopelessly time barred

Bilge

Perennial nature

Current duties

Demonstrator
1. demonstration; 2. demonstrate

diagram: proforma

demonstrative legacy

diagnosis

perform

regularly stamped agreement

regular account

control

theory of checks and balances

control chart

board of control

fall within the control

controlled company

control

controlled price

controlled area

holding company

holding authority

1. fixed; 2. stipulated; 3. appointed

constituted attorney

fixed rate

fixed liability

1. appointed day; 2. fixed day

as from the appointed day

fixed deposit

fixed residence

fixed charge

voted

fixed pay

fixed cumulative dividends

fixed salary

fixed point

appointed place

non-observance of rules

rule

infringement of rules

breach of rule

code of rules

rules committee

work to rule strike

regular

regular occupation

regular cadre

regular assessment

regularly

regularly performed

regularly stamped agreement

regular account

keep regular accounts
regular suit
regular dealings
regular army
absorb in regular service
issue voucher
issue department
issuing concern

regularity
audit against regularity
operation of rules
relaxation of rules
add to the rules

appoint 2. engage

appointment
appointing authority
employer
appointment clerk

association of employers
1. employment; 2. placement

employment exchange
employ

prohibition of blank transfers
endorsement in blank

constant use
continued concentration
for a continuous period
for a continuous period
for a continuous period
continuous

consistent view
continuous service
dispauper

iliterate
illiteracy
devote

guiltless
exculpate
absolute privilege

nugatory; otiose; useless

disqualification
become subject to disqualification

removal of disqualifications
disqualify
disqualified

ad infinitum

lease without term
repeal

repels and savings
extent of repeal
repealed

abrogation; removal; repudiation
abrogate; remove; repudiate

repudiate
repudiated
treat repudiated
abrogate
no objection certificate
clean report

groundless; unfounded
unfounded claim
groundless threats

safe

safe working load
safety lamp
without arms

disappointed
disappointed transferee

destitute
destitutes home

inspector

inspecting officer

1. inspection; 2. visit

open to inspection

 inspector

inspection fee

call for inspection

open to inspection

inspection carriage

inspection house

inspection note

inspection certificate

inspection charge

inspection authority

inspection fee

inspection bungalow

inspection report

committee of inspection

inspectorate

inspect
discourage

detain

blocked account
detain

presentation

etchings
cure
detention

detaining officer

detention order
detention barracks
detain

preventive medicine

subject to detention

outgoings

issue order

issue diary

issue rate

certificate of issues
issue capital
outgoing partner
1. inanimates; 2. inanimate things
1. case; 2. conclusion; 3. judgment
operative part of the judgment
error of judgment
relevancy of judgment
conformable to the judgment
attachment before judgment
deliver judgment; 2. pass judgment
warranted by the judgment
case book
reserve judgment
alter judgment
case law
casting vote
judgment debtor
property or person of the judgment
debtor
judgment-creditor
refer
law referred to
disinfestation
reference
guide card
import a reference
quoting reference
terms of reference
court of reference
enter on reference
books of reference
reference division
reference clerk
guiding price
manual
reference officer
demonstrative legacy
guiltless
innocent purchaser
ignoence
innocence
indigent pilgrims fund
indigent circumstances
assessment
assessing officer
assessment order
assessment
the work of assessment
proper and efficient management of
assessing authority
assessment year
income escaping assessment.
profits escaping assessment
escaping assessment
property escaping assessment
gifts escaping assessment
property escaping assessment
after the disability has ceased
person under disability
enforce disability
export trade
interpret
rule of interpretation
interpretative rules
intestate
intention
1. intestate; 2. non-testamentary
non-testamentary instrument
discharge
electoral roll
election commissioner
election commission
election 1. elect; 2. return
election 1. cause an election to be held; 2. holding of elections
election 1. electoral constituency; 2. constituency
delimitation of constituencies
elective office
electoral supervisor
election meeting
conduct of elections
returned candidate
vacuum evaporator
qualified for election
cease to reside
extinguish
election petition
election campaign
invitation of tenders
form of tender
abstract of tender
acceptance of tender
tender box
tender notice
form of tender
tender tender
proceeding
lodge
alterations embodied
retired partner
retire
retirement benefit
retirement annuities
request; 2. submission
1. request; 2. submit
request; 1. request; 2. submit
campus
extra mural studies
target practice
certainty
maintain
positive assertion
conclusive
conclusively determined
conclusive proof
conclusive evidence
exact; 2. definite; 3. settled
positive qualifications
1. definite period; 2. definite time
for a terms of years
The text contains various terms related to moral, policy, and legal concepts. It includes terms like "definite basis," "determine," "emblem," "fix," and "formulate." There are also terms related to "exact period," "definite period," and "schedule." Additionally, it mentions "moral," "propriety," and "proper." The text also discusses "act of a routine nature," "casual," and "neutral material." Other terms include "forbid," "inference," "inference," and "executive."
casual artist
of a casual nature
unskilled hand
natural
natural justice
natural love and affection
natural guardian
natural guardianship
note
note book
notary
note book
notary
notarial act
notarially certified copy
naval
propeller
propelled
marine superintendent
marine engineer
servant
bureaucracy
job
give employment
boat
boat note
tackle
ferry
ferry clerk
navigable:
1. navigator; 2. pilot
navigation
guide for navigators
navigation works
abutting navigable channels
navigable:
1. navigation officer; 2. navigating officer
stevedore
1. navy; 2. naval force
naval
naval adviser
chief of staff (navy); chief of naval staff
1. naval; 2. naval man; 3. sailor
naval tribunal
naval discipline
undermining naval discipline
naval custody
naval demonstration
quartered in naval barracks
nautical
nautical operation
naval
naval
1. fairness; 2. justice
forensic medicine
course of justice
meet the end of justice
course of justice
failure of justice
purpose of justice
administration of justice
administrator justice according to law
interest of justice
failure of justice
miscarriage of justice
ends of justice
in the interest of justice
evading justice
fled from justice
flee from justice
miscarriage of justice
adjudication
1. adjudge; 2. adjudicate; 3. adjudicate upon
order of adjudication
annulment of adjudication
jurisdiction to adjudicate
adjudicating authority
adjudged insolvent
judiciary
bench clerk
administration of justice
amicus curie
justice
attorney
just
administration of justice
just exception
just ground
just and humane conditions
just and expedient
just and honourable relations
just and convenient
just excuse
just and equitable
just excuse
just decision
just cause
justice
forensic
court house
judicial
justice
judge
judge advocate
bench of judges
justified
court: 2. court of justice; 3. court of law; 4. forum
officer holding the court
contempt of court
bailliff of the court
marshal of the court
cognition of court
assembly of court
custody of the court
process of the court
out of the reach of the process of the court
court
leave of the court
precinct of the court
Language of the court
remit to the court
justiciable
law administered by court
court may reject
remoteness
abridge
abridgement
commutation
miu c;<> <ed damages
nuisance
at the bar
judicial duty
clerk of the court
attached to court
forensic science laboratory
practice of courts
judicial
judicial officer
judicial record
judicial separation
judicial notice
judicial process
judicial commissioner
court of judicial commissioner
court
quasi-judicial act
quasi-judicial function
judicial act
judicial proceedings
judicial function
judicial guarantee
judicial equity
judicial document
judicial pronouncement
1. judicial office; 2. judicial post
judicial process
judicial guarantees
judicial authorities
reach of judicial view
judicial separation
judicial magistrate
judicial or official character
judicially noticeable fact
judicial oath
judicial member
judicial principles
judicial service
judicial stamps
judicial lock-up
judicially
acting judicially
act judicially
non-judicial
non-judicial duties
justified
justiciable
extinction of trust
execution of trust
administration of trust
instrument of trust
hold under trust
hold under trust
property held under trust
in trust
property held in trust
resources of the trust
trust fund
vested in trust
breach of trust
trust territories
trust account
deed of trust
trust property
cestuique trust
author of the trust
in trust
hold in trust
colour of trust
in trust
board of trustees
trustee
board of trustees
abridge
under value
under valuation
under payment
lowest quotation
lowest rate
lowest tender
lowest tenders
minimum wages
minimum distribution
1. abridge; 2. abridgement
commutation
mitigate
mitigated damages
nuisance
first in rank and precedence
next in rank
superior in rank
above the rank
reduction in rank
punching
quinquennial groups
award
make award
make award
in excess of the award
panchayati rai
punching machine
expose carcass or offal
roll
doctrinaire
1. cred: 2. sect: 3. order; 4. denomination
secular
wager
hostile witness
impartial
impartial enquiry
impartial trial
advocacy
transposition
public fighting of birds and animals
maintenance of wife
negotiability

I. test

II. I. assav; 2. test

parasitologist

ulterior

I. transfer; 2. disposition

top priority

top secret

top priority

top priority

atomic energy commission

atomic minerals

atomic power

mandamus

writ of mandamus

most urgent

permit

gift over

bequest over

1. stranger; 2. third party; 3. third person

serve

mutually indebted

rival claims

rejected candidate

outstanding

outstanding debt

outstanding liabilities

outstanding claim

outstanding demand

amount outstanding

outstanding balance

consultation

consulting room

counsel

counsellor

consultant

consulting physician

consulting architect

refactors

1. reflection; 2. volte face

calculate

calculate

calculating machine

calculating: comptist

design

designedly

envisaged

1. locality; 2. zone

identity

1. introduce; 2. introduction

letter of introduction

attendant

nursing home

nursing council

college of nursing

nursing profession

introductory

attendant

female attendant; 2. lady attendant

circulation; 2. operation

mandamus

consequently

resulting balance

gieide

consequently

resulting balance

deliver; 2. deliver over; 3. deliver up

register of cheques delivered

visitor

commitee of visitors

visit

delivery

delivery order

deliver up

deliverable

deliverable state

malignantly

malignantly

article of clothing

ambit; 2. scope

to be covered by

peripheral speed

censure

censure motion; 2. vote of censure

statute

liquidation

settlement; 2. liquidate; 3. settle

liquidated damages

liquidated demand

erction

of limits etc.

maturity

maturity value

circular

convention; 2. practice

interrogatories

interrogate

propriety of exhibiting interrogatories

perspective

impounding officer
impound
impounding
impounded cattle
OIRI: impounding
impounded cattle
I. impounding; 2. sequestration
liquidation account
liquidation inspector
statement of affairs in liquidation
OIRI: confinement
OIRI: definition
OIRI: finishing
OIRI: perquisite
OIRI: project estimate
OIRI: project director
OIRI: project allowance
OIRI: project coordination division
OIRI: finished
OIRI: article in a finished form
OIRI: articles in finished form
OIRI: confinement
OIRI: keep in confinement
OIRI: place of confinement
OIRI: identify
OIRI: goods identified
OIRI: perquisite
OIRI: undertaking
OIRI: avoid
OIRI: agreement for avoidance
OIRI: avoidable delay
OIRI: avoidable cause
OIRI: recite
OIRI: converter
OIRI: 1. alteration; 2. change; 3. modification
OIRI: alter
OIRI: change slip
OIRI: 1. transform; 2. alter; 3. change
OIRI: commuted leave
OIRI: altered outlet
OIRI: altered designation
OIRI: changed circumstances
OIRI: converter
OIRI: shifting cultivation
OIRI: addition
OIRI: add
OIRI: additions and omissions
OIRI: additions and alterations
OIRI: 1. transport; 2. transportation
OIRI: means of transport
OIRI: transport vehicle
OIRI: transport system
OIRI: complaint
OIRI: complaint
OIRI: complainant
OIRI: family
OIRI: family welfare
OIRI: family planning
OIRI: family planning centre
OIRI: family pension
OIRI: transporter
OIRI: ceased
OIRI: cease
OIRI: cessation
OIRI: probation
OIRI: probation officer
OIRI: probation period
OIRI: probation period
OIRI: release on probation
OIRI: probations
OIRI: probationer
OIRI: project allowance
OIRI: cordoning officer
OIRI: encircle; 2. enclose
OIRI: outlay
OIRI: extenuating
OIRI: the peace
OIRI: keeping the peace
OIRI: breach of the peace
OIRI: artificer
OIRI: appendix
OIRI: perusal
OIRI: peruse
OIRI: rectification
OIRI: relics
OIRI: 1. pains; 2. exertion
OIRI: industrious life
OIRI: council
OIRI: order-in-council
OIRI: dissolution of council
OIRI: council constituency
OIRI: refiner
OIRI: refinery
OIRI: refinery gas
OIRI: refinery attendant
OIRI: pickler
OIRI: refined candy
OIRI: fine silver
OIRI: refined oil
OIRI: refined petroleum
OIRI: hazardous
OIRI: hazardous
OIRI: hazardous goods
OIRI: hazardous employment
OIRI: federal colours
OIRI: constitutional system of the federation
OIRI: federal authority
OIRI: federal or non-unitary state
OIRI: federal government
OIRI: symposium
OIRI: winding up
OIRI: liquidate; 2. wind up
OIRI: account of the winding up
OIRI: liquidation account
OIRI: liquidation inspector
OIRI: statement of affairs in liquidation
OIRI: premises
keeper of premises
breaking into premises
aide-de-camp (ADC)
finishing
com: keep of premises
breaking into premises
aide-de-camp (ADC)
stockman
live-stock
live-stock breeding
carcass utilization
cattle shed

remission
avoidable delay
avoidable cause
examiner
board of examiners
examination; 2. text; 3. trial
examine
pending examination
testimony
examining committee
examination
consignor
consignment
consign
consignment ledger
consignment note:
consignment account
consign
consignor
1. indirect; 2. remote
remote advantage
indirectly
proxy paper
instrument of proxy
philanthropic
philanthropic purpose
on parole
serve
slip cash book
till
tour
tourist
tourist guide
tourist traffic
tour
tourist
ministry of tourism and civil aviation
tourist car
termination
determine
1. determinated; 2. terminated
determinable
1. determinable; 2. terminable
terminable
terminal destination
supervisor
officer supervisor
supervision
supervise
supervisory charge
lady supervisor
adequate compensation
adequate consideration
adequate security
efficient lighting
considerable time
less than adequate
1. adequacy; 2. sufficiency
environment
hilly area
hill station
hill allowance
fuse
shrine
animal; 2. cattle; 3. live-stock
animal trespass
live-stock research station
animal production and breeding
animal welfare
promotion of animal welfare
cattle feed
veterinary doctor
veterinary
cattle feed
animal husbandry
1. cattle breeding; 2. live-stock breeding
cattle sterility officer
cattle insurance
naked power
cattle shed
improvement of stocks
animal health
bestiality
live-stock
live-stock breeding
stockman
carcass utilisation
cattle shed
change of shifts  
remuneration; 2. reward  
addition to the remuneration  
circumstantial evidence  
extinction;  
ecology  
ecologist  
shift  
shift-working  
transmission  
transmitting  
transmittability  
transmit  
parliament  
parliamentary support  
parliamentary entry  
adjointing  
sidecar  
marginal note  
side door  
marginal entry  
margin  
adjacent  
lateral support  
councillor  
parcel  
parcel and baggage supervisor  
bill of parcels  
bad news  
yard  
domestic animal  
compliance; 2. obedience; 3. observance; 4. performance  
perform  
ready and willing to perform  
order of performance  
non-fulfilment  
retire  
retiring  
policy  
face of the policy  
adopt policy  
insured  
shift-working  
credit  
take credit  
memoranda of credits  
account of the credits  
powder alcohol  
power station  
truss  
subsequent  
subsequent grant  
redeem a subsequent mortgage  
redeem a mortgage  
1. prime mortgage; 2. subsequent mortgage  
1. laissez-passer; 2. bear; 3. pass; 4. vicinity  
pass and ticket  
issue of passes  
pass book  
hear it hand  
passport  
passport authority  
sub  
cage  
co  
linger  
picket  
picketing  
plumage  
backward tribes  
backward classes  
reference back  
past services  
forth  
forsaking  
father  
parent  
grandfather  
paternal grandparent  
paternal parent  
grandmother  
parent  
prior to the name  
patriarch  
paternal side or maternal side  
ancestral  
patent  
patent  
has eluded pursuit  
patent mortgage  
patent  
vermin  
pain and suffering  
emasculation  
call  
topaz  
priest  
death anniversary  
charitable allowance  
child  
daughter-in-law  
daughter  
embrace  
maffia  
ascribe  
convalescence  
re-attachment  
resumption; 1. reassume; 2. resumption  
resumption  
rechecking  
renovation  
recover  
readjudging  
rereading  
re-examination  
re-establish  
revived; 2. become operative again  
revive  
recent  
dead letter office
full force and effect
full aggregate value
real property
complete strike
dead loss
completion
wholesale
full force and effect
in its entirety; 2. totally; 3. wholly
and effectively
entirely closed
absolute discretion
fully paid up shares
fully vouched
full force and effect
remain in full force, effect and virtue
rounded off
integral multiple
plenipotentiary
charitable
charity commissioner
charity
charitable trust
charitable purpose
charitable endowments
charitable institution
fulfilment; 2. supply
fulfil; 2. make good; 3. serve
supplier
previously
previous permission
previous approval
pre-determined cost
previous occasion
antecedent debt
pre-payment payment
prior liability
previous acquittal
previous conviction
former employment
precedent
precedent book
1. precedent; 2. res judicata
previous publication
condition of previous publication
after previous publication
pre-primary education
pre-primary education
previous sanction
pre-audit
pre-audit system
previous year
previous reference
past member
previous consent
previously created right
previous service
under-graduate
fore-caster
former
former court
foresee
pre-supposed
antecedent debt
foregoing
foregoing provision
subject to foregoing provisions
foregoing power
generality of the foregoing power
without prejudice to the
generality of the foregoing power
prejudice
premeditation
alumni association
1. ancestor; 2. stock
previous; 2. previously
previous permission
previous order
previous application
previous statement
previous sale
previous financial year
previous owner
former; 2. earlier
earlier transferee
earlier assessment year
former court
antedating
antedated
antedated cheque
ascendant;
predceased
forgoing; 2. former; 3. preceding; 4. predecessor; 5. previous
previous proclamation
proceeding provisions
antecedent debt
former court
next preceding
antecedent negotiations
former suit
previous financial year
previous owner
precedent interest
anteceendent
precedent
prepaid amount
prepaid expenses
prepayment
penultimate
predecessor
anticipation; 2. forecast
accuracy of the forecast
forecaster
foreseeable environment
precaution
anticipation
1. a.m.; 2. forenoon
prior
temporary
foregoing mortgagee
prior disposition
prior interest
priority
priority industry
paid in priority
in priority
paid in priority
priority industry
prospecting
prospecting licence
prospecting
prospecting stage
prospecting stage
prospecting
prospective
prospective
prospecting operation
prospective
1. aforementioned; 2. ibidem
prospecting licence
patents officer
apparel of the ship
slipwright artificier
purser
port of shipment

prospect propping
prospecting stage
prospecting licence
prospect propping

prospect propping
patentee
hold
case
ministry of petroleum and chemicals
petroleum geologist
paper book
paper board
drink
potable water
parole

1. offer; 2. present; 3. produce; 4. production; 5. put up;
6. tender

grant in advance

packing

pensionary contribution
pensionable post

pensionable

pensionable service

pensionable service

pre-shipment loan
free on board
shipyard
bottomry on the ship
charter party
charterer of a ship
shipping
shipping bill
pre-shipment loan

pensionary

pensionable

pensionable service

pensionable post

pensionable service

patent
patents officer

patent

infringement of patent
preshipment loan

transhipper

transhipment

port of embarkation

porter

dress, garment

nutrition

preshipment loan

transhipper

transhipment

port of embarkation

nursing break

maintainable

nutrition chemist

level of nutrition

maintained

foster

postmaster

postmaster general

postal order

grand son (son's son)

grand child (son's son and daughter)

grand daughter (son's daughter)

nursery development officer

plant

alderman

antiquarian

antiquarian value

apparent; visible

manifest violation

1. disclose; 2. discover; 3. divulge; 4. holdout; 5. manifest; 6. reveal

patent defect

non-disclosure

apparent tenor; 2. tenor

apparent easement

appear; manifest; reveal

appearing

disclosure

induce disclosures

aversion

aver

calculate

calculate

presumptive pay

description; kind; manner; mode; nature; type; variety; way

light

lighting and heating account

lightning and heating account

access and use of light

lightship

light house

publication

publication officer

manager of publications

publication division

copy tester

published

published works

published works

published accounts

miscellaneous

miscellaneous provisions

miscellaneous insurance

miscellaneous register

miscellaneous account

miscellaneous expenditure

pulverised

natural person

nature

natural and character

order of nature

natural forces

unnatural offences

by nature insurable

of an insurable nature

provocation

cell

fracture of radial

point; stage

procedure; process

lay down the procedure

follow the procedure

form of procedure

regulating procedure

process ordinarily employed

process costs

procedural irregularities

question of procedure

procedural matters

stock in process

complex

interpolation

projectionist

projectionist-cum-mechanic

interpolation

ballistics expert

projectile

discharge projectile

distinguished

promulgation

enumerate

enumerate

progress

progress superintendent

progress chaser

progress chaser gunner

progress recorder

progress chart

progress recorder

progress report

progressman

on the line of march

on the march

progressive account

smelter

captor

capturing

capturing

capturing

circulating capital

circulating asset

prevalent

publicity; propagation
<table>
<thead>
<tr>
<th>Term</th>
<th>Meaning</th>
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<tr>
<td>vice-chancellor</td>
<td>pro-proxy chancellor, vice-director, pro-opposition officer,</td>
</tr>
<tr>
<td>collaboration</td>
<td>cooperation; joint enterprise, cooperation, joint effort,</td>
</tr>
<tr>
<td>compensation</td>
<td>indemnity; indemnification, reimbursement, recompense,</td>
</tr>
<tr>
<td>compensation officer</td>
<td>representative of the compensation, agent for compensation,</td>
</tr>
<tr>
<td>compensation leave</td>
<td>compensation; relief; compensation money, relief money,</td>
</tr>
<tr>
<td>compensation officer</td>
<td>representative of the compensation, agent for compensation,</td>
</tr>
<tr>
<td>compensation money</td>
<td>indemnity; indemnification, reimbursement, recompense,</td>
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<td>compensation leave</td>
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<td>compensation officer</td>
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</tr>
<tr>
<td>compensation money</td>
<td>indemnity; indemnification, reimbursement, recompense,</td>
</tr>
</tbody>
</table>

**Related Terms:**
- indemnity
- indemnification
- reimbursement
- recompense

**Notes:**
- Indemnity refers to the act of making good a loss or damage, typically through financial compensation.
- Indemnification is the legal process of indemnifying.
- Reimbursement is the return of money paid for goods or services that were not provided as expected.
- Recoupment is the act of recovering lost funds.
- Compensation is the act of making good a loss or damage. It can refer to various types of compensation, such as financial compensation, the act of making good a loss or damage, typically through financial compensation.
failure of consideration
agreement without consideration
for consideration
for consideration
for consideration
hinder
hinder
hinder
agreement without consideration
equality of status
installation
secured debt
secured loan
find surety
security
value of the security
in form of security
to pledge as security
surety bond
option in security
contract of suretyship
image
model
modelling tools
per mensem
competition
inviting competition
inviting competition
competitive examination
competing
competitive rate
defender
defend
defence
enter on defence
ground of defence
defence witness
defensive registration
facsimile; 2. pattern
impersonation; 2. model; 3. personation
model room supervisor
personate
offence of personation
cheating by personation
modelling teacher
resistance
resist
countervailing force
copy
modelling teacher
accuracy of the copy
copy
copying machine
copyright
<table>
<thead>
<tr>
<th>English</th>
<th>Japanese</th>
</tr>
</thead>
<tbody>
<tr>
<td><strong>install</strong></td>
<td>インストール</td>
</tr>
<tr>
<td><strong>eminent professor</strong></td>
<td>名教授</td>
</tr>
<tr>
<td><strong>respectable inhabitant</strong></td>
<td>尊敬の住民</td>
</tr>
<tr>
<td><strong>counter-sign</strong></td>
<td>コンターシグニ</td>
</tr>
<tr>
<td><strong>counter-balance</strong></td>
<td>コンターバランス</td>
</tr>
<tr>
<td><strong>repay</strong></td>
<td>支払い</td>
</tr>
<tr>
<td><strong>securi the repayment</strong></td>
<td>保証金の返済</td>
</tr>
<tr>
<td><strong>repayable advance</strong></td>
<td>敷金返済</td>
</tr>
<tr>
<td><strong>reconvert</strong></td>
<td>再変換</td>
</tr>
<tr>
<td><strong>revoke</strong></td>
<td>廃止</td>
</tr>
<tr>
<td><strong>power of revocation</strong></td>
<td>廃止権</td>
</tr>
<tr>
<td><strong>notice of relinquishment</strong></td>
<td>引き渡し通知</td>
</tr>
<tr>
<td><strong>reversible</strong></td>
<td>適応可能</td>
</tr>
<tr>
<td><strong>first schedule</strong></td>
<td>第一割引</td>
</tr>
<tr>
<td><strong>symbol; 2. token</strong></td>
<td>記号; 2. 記号</td>
</tr>
<tr>
<td><strong>in token of</strong></td>
<td>印形状</td>
</tr>
<tr>
<td><strong>wait</strong></td>
<td>待つ</td>
</tr>
<tr>
<td><strong>waiting list</strong></td>
<td>待ち順列</td>
</tr>
<tr>
<td><strong>officers in waiting</strong></td>
<td>待機官僚</td>
</tr>
<tr>
<td><strong>appeal</strong></td>
<td>上告</td>
</tr>
<tr>
<td><strong>counter-claim</strong></td>
<td>逆要求</td>
</tr>
<tr>
<td><strong>cross-uit</strong></td>
<td>逆インシュール</td>
</tr>
<tr>
<td><strong>direct</strong></td>
<td>直接</td>
</tr>
<tr>
<td><strong>direct tax</strong></td>
<td>直接税</td>
</tr>
<tr>
<td><strong>patent defect; 2. patent error</strong></td>
<td>特許欠陥; 2. 特許誤り</td>
</tr>
<tr>
<td><strong>direct election</strong></td>
<td>直接選挙</td>
</tr>
<tr>
<td><strong>direct cost</strong></td>
<td>直接費用</td>
</tr>
<tr>
<td><strong>direct account</strong></td>
<td>直接帳簿</td>
</tr>
<tr>
<td><strong>heir apparent</strong></td>
<td>被相続者</td>
</tr>
<tr>
<td><strong>direct expenses</strong></td>
<td>直接費用</td>
</tr>
<tr>
<td><strong>ground balance</strong></td>
<td>基本バランス</td>
</tr>
<tr>
<td><strong>directly; 2. ex-faci</strong></td>
<td>直接; 2. 息子</td>
</tr>
<tr>
<td><strong>directly and substantially in issue</strong></td>
<td>直接的に且つ重大</td>
</tr>
<tr>
<td><strong>on the face of it</strong></td>
<td>彼の顔面</td>
</tr>
<tr>
<td><strong>credit</strong></td>
<td>信頼</td>
</tr>
<tr>
<td><strong>credit agency</strong></td>
<td>信用機関</td>
</tr>
<tr>
<td><strong>credit committee</strong></td>
<td>信用機関</td>
</tr>
<tr>
<td><strong>vote of credit</strong></td>
<td>信用投票</td>
</tr>
<tr>
<td><strong>respondent</strong></td>
<td>原告</td>
</tr>
<tr>
<td><strong>extradition officer</strong></td>
<td>引渡官僚</td>
</tr>
<tr>
<td><strong>extradition arrangement</strong></td>
<td>引渡調整</td>
</tr>
<tr>
<td><strong>extradition treaty</strong></td>
<td>引渡条約</td>
</tr>
<tr>
<td><strong>memorandum of cross objections</strong></td>
<td>各相違の記載</td>
</tr>
</tbody>
</table>

**Notes:**
- **1. denial; 2. denunciation**
- **1. denote; 2. deny**
- **1. returns; 2. reversion**
- **counter-sign**
- **guaranteed**
- **secured debt**
- **guaranteed time rate**
- **guarantee commission**
- **contract of guarantee**
- **guarantee**
- **guarantor**
- **guarantee fund**
- **arising on a guarantee**
- **letter of guarantee**
- **del credere agent**
- **del credere commission**
- **accréditation**
- **accredited**
- **delegate**
- **delegation**
- **delegated**
- **delegated authority**
- **delegated legislation**
- **1. counter charge; 2. recrimination**
- **restoration**
- **restored**
- **operate**
- **alternator**
- **alternating current**
- **repatriate**
- **expectation**
- **1. anticipation, 2. expectancy, 3. expectation**
- **anticipated credit**
- **anticipated pension**
- **anticipated revenue**
- **anticipated expenditure**
- **interest in expectancy**
- **subrogation**
- **subrogated**
- **restitution**
- **application for restitution**
- **withdrawal**
- **withdraw**
- **rejoiner**
- **reproduction**
- **recovery**
- **recover**
- **recoverable**
- **recovered**
- **each; 2. each and every; 3. every**
- **every head of cattle**
- **for each rupee or fraction of a rupee**
- **either house**
- **address by each house**
- **first**
- **first schedule**
- **first offender**
- **first in first out method**
- **first information report**
- **primafacie**
- **primafacie case**
- **primafacie proof**
- **primafacie evidence**
provisions

provision 1: head linenman
provision 2: head clerk
provision 3: principal auditor
provision 4: principal place of business
provision 5: principal head
provision 6: chief editor
provision 7: main auditor
provision 8: head signaler
provision 9: principal civil court
provision 10: first place; 2. principal seat
provision 11: predominate
provision 12: principal
provision 13: principality
provision 14: lady principal
provision 15: fugitive criminal
provision 16: coordination
provision 17: bulk
provision 18: great grandson (son of a son's son)
provision 19: great grand children
provision 20: great grand daughter (daughter of a son's son)
provision 21: 1. administration; 2. management
provision 22: managing agency
provision 23: managing agent
provision 24: managing agent
provision 25: administration and control
provision 26: position of management
provision 27: management
provision 28: scheme of arrangement
provision 29: affairs of management
provision 30: 1. committee of management; 2. managing committee
provision 31: management adviser
provision 32: manager
provision 33: managerial personnel
provision 34: managing person
provision 35: managing contractor
provision 36: managing remuneration
provision 37: reinforcement
provision 38: reinforced concrete
provision 39: prudent
provision 40: 1. division; 2. portion
provision 41: divisional fire officer
provision 42: divisional superintendent
provision 43: divisional engineer
provision 44: divisional manager
provision 45: divisional traffic manager
provision 46: divisional accountant
provision 47: divisional development council
provision 48: apportionment
provision 49: apportion
provision 50: apportionment account
provision 51: apportionable
provision 52: apportion
provision 53: apportion
provision 54: charge
provision 55: basis of charge
provision 56: extent of charge
provision 57: free of charge accommodation
provision 58: overcharge
provision 59: charged
provision 60: charge
charged rate
charged appropriation
charged expenditure
in charge
officer in charge
charging section
assistant in charge
redistribution of charges
chargeable
income-tax chargeable
chargeable expenses
chargeable postage
chargeable interest
chargeable profit
effect
affect
affecting
shall be deemed to affect
operate
effectual
1. carry into effect; 2. give effect
effectuate; 2. take effect
ineffective; 2. of no effect
render ineffective
cease to have effect
effective implementation
office
command area
representative of the interests affected
1. effective; 2. effectual; 3. good
1. carry into effect; 2. give effect
effective implementation
effectively
operative part
effectually
function effectively
take effect
discharge
command of sovereign
sovereignty
sovereignty
sovereignty
sovereignty
command of sovereign
authorizing: certifying officer
authority
certifying surgeon
certification
certificate
certificate officer
deliver up certificate
certificated master
authority
vouch
certified extract
certify; 2. testify
uncontested
certified copy
certified copy
certified goldsmith
certification
certification trade mark
proprietor of certification trade mark
norms
precise
precisely
precision
precisely
precision
head; 2. outstanding
engineer-in-chief
major items
prominently reproduced
1. prominent place; 2. prominent position
attempted alienation
attempted sale
attempt
endeavour; 2. exertion
endeavour; 2. strive
exercised
exercise
contrivance
exercisable
exercisable powers
experiment; 3. use
exercise
endeavour
tentatively
experimental and research station
laboratory
laboratory superintendent
laboratory attendant
laboratory bearer
experimental costs sheet
purpose
for the purpose of
is accomplished
accomplishment of purpose
upset price
form
form and manner
form supervisor
formal
formal expression
error of form
formal defect
formal document
insufficient in form
1. defective in form; 2. defective in point of form
formal training
formal deed
formal
formal inquiry
resulting trust
document examiner
bureau of document
ductive motive
deceptive practice
calculated to deceive
deception
1. deceive; 2. practice deception
act fitted to deceive
in consequence of deception
deceitful means
decive
spokesman
articles of clerkship
refrigeration
refrigeration engineer
refrigeration
refrigeration engineer
reduction
private contract
private sector
entering the embrasures
natural
Prayser : sermon
Praise Sinehiti : select committee
Praise nihiti : selection committee
Praise M : category
Praise M : category of... : course of instruction
AャセャヲャQuゥゥT|BQ@ : under training
UセゥャヲエoゥゥイヲャBG@ セ@ : officer under training
セ Z@ trainee

(if)

1. introduction; 2. operation; 3. operation
Prayser kahna : bring into commission
Prayser kahna : enforce
Prayser M a kahna : resist the enforcement
Prayser M a kahna : cesser of operation
Prayser M a kahna : come into operation
Prayser M a kahna : operative
Prayser M a kahna : bring into force
Prayser kahna : director of enforcement
Prayser kahna : enforceable
Prayser kahna : not enforceable
Prayser kahna : become enforceable
Prayser kahna : enforceability
Prayser kahna : enforced
Prayser kahna : enforce
Prayser kahna : operation
Prayser kahna : operate
Prayser kahna : amplifying
Prayser kahna : amplify
Prayser kahna : for amplifying
Prayser kahna : conveyance
Prayser kahna : convey
Prayser kahna : conveyance allowance
Prayser kahna : conveyer
Prayser kahna : convey
Prayser kahna : reader
Prayser kahna : preclude
Prayser kahna : preclude
Prayser kahna : preclude
Prayser : migration
Prayser : migrants
Prayser : migrants
Prayser : flow conditions
Prayser : 1. abstain; 2. forbear
Prayser : cease
Prayser : 1. abstention; 2. abstinence; 3. forbearance
Prayser : reprove
Prayser : scope
Prayser kahna : 1. enroll; 2. enter; 2. introduce; 4. posting; 5. reception
Prayser kahna : reception and treatment
Prayser Pahusum : honours course
Prayser : proficiency
Prayser M a pahusum ka pahusum : degree of honour test
Prayser pahusum : proficiency certificate
Pahusum : 1. in force; 2. operative
Pahusum : rate in force
Pahusum : continue in force
Pahusum : 1. continue in force; 2. remain in force
Pahusum : law in force
Pahusum : come into force
Prayser : 1. disposition; 2. tendency; 3. operation
Prayser : 1. ingress; 2. entry; 3. introduction; 4. admittance; 5. admission; 6. reception; 7. entrance
(M) Prayser kahna : 1. admission; 2. admittance; 3. entrance; 4. introduction; 5. ingress; 6. enter
Prayser kahna ka li : demand of admittance

AャセャヲャQuゥゥT|BQ@ : under training
UセゥャヲエoゥゥイヲャBG@ セ@ : officer under training
セ Z@ trainee

29x622

59x45

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pr: visions of nature: superhuman cause
natural event: natural deposit
natural forces: natural resources
natural decomposition: natural curiosity
physical feature: natural calamity
prerogatives: natural phenomena
1. estimate; 2. estimation
principalship: principal
ancient: ancient antiquities

assertion: assertion
1. assert; 2. maintain
life saving means: life saving
lethal chamber: lethal
fate: fate
life: life

animal geneticist: animal geneticist
zoological bank: zoological survey
primary: primary
primary: primary agriculture credit society
primary food: primary food
primary cooperative bank: primary cooperative bank
primary evidence: primary evidence
primary gold: primary gold
primary health centre: primary health centre
priority: priority
outbreak: outbreak

regional: regional
regional officer: regional officer
regional engineer: regional engineer
territorial: territorial
territorial divisions: regional and other offices
regional constituency: regional constituency
regional council: regional council
regional language: regional language
regional evaluation officer: regional evaluation officer
regional labour commissioner: regional labour commissioner

international congress of orientalists:

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regional labour commissioner: regional labour commissioner

regional organisation: regional organisation
regional committee: regional committee
territorial army: territorial army
regional school: regional school
1. authorisation; 2. authority
note of authority: note of authority
authorisation: authorisation
person in authority: person in authority
person in authority: person in authority
1. note of authority; 2. power of procuration
authoritative pronouncement: authoritative pronouncement
person in authority: person in authority
official publication: official publication
authority: authority
official: official
authorised translation: authorised translation
authorise: authorise
authorised interpretation: authorised interpretation
authorised text: authorised text
authoritative text: authoritative text
authorised capital: authorised capital
2. nominal capital: nominal capital
statement of nominal capital: statement of nominal capital
official publication: official publication
authorised person: authorised person
authorised dealer: authorised dealer
lectureship: lecturership
derive: derive
action for money had and received: action for money had and received
cash received book: cash received book
attain: attain
majority: majority
attain majority: attain majority
receiving account circle: receiving account circle
receipts and payments account: receipts and payments account
1. granted; 2. recipient
receipt side: receipt side
receipt certificate: receipt certificate
receipt voucher: receipt voucher
receipts and issues: receipts and issues
half pay leave due: half pay leave due
bills receivable: bills receivable
affairs of management: affairs of management
affairs of management: affairs of management
functions of management: functions of management
authoritative pronouncement: authoritative pronouncement
usually: usually
usual: usual
usual course: usual course
usual rate: usual rate
usual way: usual way
usual legal proceedings: usual legal proceedings
tentative: tentative
sponsored: sponsored
commencement: commencement
at the commencement of: at the commencement of
commence: commence
originating accounts office: originating accounts office
I. elementary; 2. initial; 3. preliminary
opening balance
... education
... technological
... techno-economic studies
... technology
... institute of technology
mode of despatch
remittance book
remittance advice
despatch
I. addresssee; 2. remittee
press
keeper of press
press note
press handout
press release
press reporter
press communiqué
press adviser
press information bureau
freedom of press
presidency town
presidency magistrate
pro-consul
proctor
protocol
chief of protocol
protocol
incentive
encourage
incentive scheme
encourage
prothonotary
proclamation
citator
encouraging income
accruing beneficial interest
interest accruing
accruing rent
accruing profit
accruing income
accruing holiday remuneration
accrued income
interest accrued and due
interest accrued but not due
accrued interest
accrued due
accrued
adventure
promote
promotee
promotion
proforma basis
proforma account
proforma adjustment
probate
probate officer
probate and letters of administration
grant of probate
admitted to probate
probate jurisdiction
provost marshal
adult school teacher
adult education
technological
... techno-economic studies
... technology
... institute of technology
technologist
plug
floating debt
floating policy
floating capital
floating security
floating mortgage
floating charge
plant
plasma officer
platoon commander

plastic surgery
plug
appear by pleader
appear by pleader
engage a pleader
flotsam
placard
plate
platform inspector
platform porter
pleader
absconder
absconding debtor
abscond
act of firm
abscond
furniture
firm
furniture of the firm
Registrar of firms
furlough
floor coverings
floor area
first cousin
first cousin once removed
first lieutenant
fruit development officer
fruit crop
fruiting tops
by virtue of
orchardist
usufruct
beneficial owner
beneficial enjoyment
beneficial winding up
beneficial interest
admit to the benefits
fire
fireman
fire++;m
fire;
fire;
pharmacopoeia
farm supervisor
dissemination
photograph
photographer
photo-gravure
photograph
photographer
photography
phonogram
foreman
forge
forgings
folder
troops
fatigue duty
French settlements
French interpreter
flying officer
flight commander
flight lieutenant
fly shunting
fleet
admiral of the fleet
flue
flag officer
flag officer commanding
flag lieutenant
flag
flat